

# HIGH COURT OF MANIPUR AT IMPHAL

## **ORDER**

Imphal, the 1<sup>st</sup> March, 2023

No.HCM/E-3(MJS)/2017-Estt.(II)/3483-99 : On the recommendation of the High Court of Manipur and subsequent approval of the Secretariat: Law & Legislative Affairs Department, Government of Manipur vide letter No. Judl-I/3/2023-SEC-LAW dated 28<sup>th</sup> February, 2023 for re-employment of the 2 (two) retired MJS Grade – I Judicial Officers, the High Court of Manipur is pleased to order posting of the following retired MJS Grade – I Judicial Officers as under:

Sl. No.	Name of the Retd. MJS Grade – I Officer	Place of posting
1.	Smt. Rajkumari Memcha Devi	District & Sessions Judge, Imphal West
2.	Shri Waikhom Tonen Meitei	District & Sessions Judge, Imphal East

The re-employment will be with effect from the date of joining of office by the above retired MJS Grade – I Officers to their respective place of posting.

On re-employment, Smt. Rajkumari Memcha Devi, retired District & Sessions Judge, is posted as District & Sessions Judge, Imphal West. She shall take charge from Shri Letkho Kipgen, Addl. District & Sessions Judge, Manipur West.

On re-employment, Shri Waikhom Tonen Meitei, retired District & Sessions Judge, is posted as District & Sessions Judge, Imphal East. He shall take charge from Ms. Reena Serto, Addl. District & Sessions Judge, Manipur East.

This order shall be effective immediately. The handing over and taking over exercise shall be completed on or before 13.03.2023.

*Handwritten signature and date: 11/3/2023*

By Order etc.

Sd/-

(GOLMEI GAIPHULSHILLU )  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Copy to:

1. The Accountant General (A & E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges/all the Judges of Family Courts/Member Secretary, MASLSA.
4. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
5. Persons concerned.
6. The Director, Management Information System (MIS), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All Joint Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
11. The System Analyst, High Court of Manipur.  
*-He is requested to upload the same in the Official website of this Registry.*
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur
14. The P.S. to Registrar General, High Court of Manipur
15. Superintendent (Estt. – II), High Court of Manipur.
16. Concerned file.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR